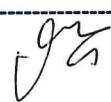



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433( e) / 433(f)	The Pride Enter- prises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Petitioner	
	Annette Vaeshini M.C JSM Law Partners 98860 73642	Respondent	

Counsel petitioner is present. Counsel for Respondent is also present. She received copy of the petition.

For filing objections, list it on 21.09.2017.

  
MEMBER (J)

  
MEMBER (T)